

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 251 of 2012

Dated: 25th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Torrent Power Ltd. Appellant (s)

Versus

The Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

**Counsel for the Appellant (s): Mr. Amit Kapur, Adv.
Mr. Apoorva Mishra, Adv.
Mr. Janimali Manikala, Adv.**

**Counsel for the Respondent(s): Mr. Saurav Agarwal
Mr. Vipul Sharda for R-1, PNGRB**

ORDER

Heard, the interim order that we have passed in Appeal No. 222 of 2012 would apply to the Appellant of this Appeal also, as impugned order in both the Appeals is the same.

Post the matter on **21.03.2013 at 2.30 P.M** for hearing.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

sm/rt